

Annexure-7

Name of the corporate debtor: MIKU POLYMERS & PLASTICS LIMITED. Date of commencement of CIRP: 11.07.2023; List of creditors as on: 28.08.2023

Operational creditors (Government Dues)

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|---|---------------------------|------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | | |
| 1 | ESI Corporation (Ministry of Labour & Employment, Govt. of India) | 31-07-23 | 37,236 | 37,236 | Unsecured | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 2 | Office of Asst Comm of State Tax, Vadodara | 11-08-23 | 3980831.00 | 3980831.00 | Unsecured | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| | Total | | 4,018,067 | 4,018,067 | - | - | - | - | 0% | - | - | - | - | - | |